

Motor add on cover for Private Car Package Policy

MAO 04. COVER FOR KEY REPLACEMENTS

In consideration of the payment of an additional premium as specified and shown in the Schedule, the Company will, in the event of

1. Vehicle Keys being lost, OR
2. Vehicle Keys being stolen, OR
3. Vehicle lock being broken at the time of burglary or attempted burglary
reimburse the Insured , the cost of replacing the vehicle keys, by a new set of lock & keys, provided always that

- a) In case of lost or stolen keys, all other duplicates of the lost or stolen keys are to be deposited with the Company
- b) In case the vehicle lock is broken at the time of burglary or attempted burglary, the entire set of old keys are to be deposited with the Company
- c) The Company is provided with a copy of FIR lodged with Police by the Insured confirming the date and time of the incident
- d) The replacement should be carried out in a *Company Authorised Garage*.
- e) Each such replacement claim shall be subject to 10% co-share of the total cost of replacement –subject to a minimum of Rs 500/- , by the Insured.
- f) Any items replaced under this Endorsement, will be of the same type, quality, quantity, or standard as the ones which were lost, stolen or replaced.
- g) The Reimbursement under this endorsement will be allowed only for one event during the Policy year.

Subject otherwise to the terms exceptions conditions and limitations of this Policy